

THE GAUHATI HIGH COURT AT GUWAHATI

(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-242/2010/41161A

From :- Shri Kaushik Kumar Sharma,
Jt.Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To,
Shri Mridul Kumar Kalita,
District & Sessions Judge,
Nagaon.

Dated, Guwahati the 10th November, 2020.

Sub: **Station leave permission.**

Ref:- Your Letter No. DJN/8161, dtd. 09.11.2020

Sir,

With reference to the above, I am directed to inform you that your prayer for station leave permission, with your official vehicle, at your own cost, from the evening of 12.11.2020 till the morning of 17.11.2020, has been granted.

Further, Smti. Kanchan Newar, Addl. District & Sessions Judge, (FTC), Nagaon, and in her absence the next senior most Judicial officer will remain in charge of your Court and office in your absence.

Yours faithfully,

Sdt

JT.REGISTRAR (VIGILANCE)

Memo NO.HC.VII-242/2010/41171A, dated 10.11.2020

Copy to:-

✓ 1. The Project Manager, Gauhati High Court.


JT. REGISTRAR (VIGILANCE)

Rose